

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 11969 of 2013 -DB

(Arising out of OIA-146-147/2013/RAJ/CE/AK/COMMR-A/AHD dated 21/03/2013 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-RAJKOT)

Swan Sweets Pvt Ltd

.....Appellant

Survey No. 126, Jamnagar Khambhalia Highway,
Post : Vasai,
Jamnagar, Gujarat

VERSUS

C.C.E. & S.T.-Rajkot

.....Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat - 360001

APPEARANCE:

Shri Dhaval Shah, Advocate appeared for the Appellant
Shri Kalpesh P Shah, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C.L.MAHAR**

DATE OF HEARING: 12.06.2023

DATE OF DECISION:10.07.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 729 of 2012.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L. MAHAR
MEMBER (TECHNICAL)**